

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st APRIL, 2024, 12:00 P.M.

**IA (IBC)/49/GB/2022
In
CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri P Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Sudha Sarma, Liquidator Vs Ananta Charan Nayak & Six Others.
Under Section	U/s 43 & 44, r/w Section 60(5) of IBC, 2016.

For Petitioner (s) : Mr. N. Goenka, Adv. for Liquidator

For Respondent (s) :

Liquidator : Ms. Sudha Sarma, CS

ORDER

Ld. Counsel Mr. N. Goenka appears on behalf of the Liquidator. Ld. Liquidator Ms. Sudha Sarma is also present in person. No appearance for Respondents.

List for arguments before the Regular Bench on **01.05.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**P Mohan Raj
Member (Judicial)**

(Shubham)